eminent of Pakistan. Indian territory is likely to be submerged only when the project is completed and under operation.

SHHI NIRANJAN SINGH: May I know, Sir, if the Government is intending to supply this electricity to industries and what alternative has been thought of if an emergency arises?

SHRI J. S. L. HATHI: So far as this is concerned, the Pakistan delegation agreed to our suggestion to give power to India. It will then be for the Indian Government to supply power to the surrounding areas.

SHRI NIRANJAN SINGH: I want to know whether the Government of India is going to give this electricity to the industrial area/

SHRI J. S. L. HATHI: That will be decided after we get the power and on how much we get.

SHRI NIRANJAN SINGH: If the Government has decided to give power to the industries, I want to know whether the Government do not feel that in times of emergency, when some extraordinary things may happen, this thing will not collapse?

SHRI J. S. L. HATHI: Power from this project or anywhere else?

SHRI NIRANJAN SINGH: From this project.

SHRI J. S. L. HATHI: That will depend upon the power that we get. Ultimately we will giv_e it,

SHRI MAHESWAR NAIK: May I know, Sir, whether the submerged area within the Indian territory will be treated as area transferred to Pakistan?

SHRI J. S. L. HATHI; No, Sir. That is to be a territory of India, not to be transferred to Pakistan.

DR. A. N. BOSE: Who will pay the compensation, the Indian Government or the Pakistan Government?

SHRI J. S. L. HATHI: The compensation to be paid will be paid by the Pakistan Government to the Indian Government which in turn will pay it to the people here whose land. will be submerged.

SHRI FARIDUL HAQ ANSARI: May I know, Sir, how many Indian people would be involved?

SHRI J. S. L. HATHI: We have not got an idea as yet. Unless we get the details, we cannot say.

NARMADA PROJECT

- •327. SHRI NIRANJAN SINGH: Will the Minister of IRRIGATION AND POWER be pleased to state:
- (a) whether it is a fact that the Central Government have referred the Rs. 42 Crore Narmada Project of the Government of Bombay to the Central Panel of Engineers;
- (b) if so, what time the Panel *is* likely to take to give its opinion on the Project?

THE DEPUTY MINISTER OF IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) Yes, Sir. The Project was referred to a subcommittee consisting of Consultants of this Ministry for obtaining their opinion on some aspects of the Project.

(b) The report of the Consultants has been received very recently in the Central Water and Power Commission and is under study.

SHRI NIRANJAN SINGH; May I know, Sir, whether the Government has surveyed two places' for this Narmada Project in Madhya Pradesh also?

SHRI J. S. L. HATHI: Yes, Sir.

SHRI NIRANJAN SINGH: Suppose these dams are constructed on the Madhya Pradesh side, will this dam not suffer for want of water?

SHRI J. S. L. HATHI: On the contrary if the Punasa dam in Madhya Pradesh is constructed, this dam will benefit; it will gej more water from that dam.

SHRI NIRANJAN SINGH: I want to know whether this dam will not suffer for want of water if Punasa and Baigi dams are constructed in Madhya Pradesh. Will the water suffice for the former?

SHRI J. S. L. HATHI: I think so.

SHRI DEOKINANDAN NARAYAN: May I know, Sir, if this project is likely to be included in the Third Five Year Plan and how far this project is likely to help the Gujarat State?

SHRI J. S. L. HATHI: This particular project is for the benefit of the Gujarat State. It will irrigate areas of Gujarat.

SHRI DEOKINANDAN NARAYAN: But will it be included in the Third Five Year Plan? That was my first question.

- SHRI J. S. L. HATHI: We are examining the report. I think it will be included.
- SHRI B. D. KHOBARAGADE: May I know, Sir, whether in view of the shortage of water and irrigation facilities in Gujarat, this project will be started immediately even before the receipt of experts' opinion as it has been done in case of Ukai project?
- SHRI J. S. L. HATHI: The position is that we have received the opinion of this committee only two or three days back. A decision will be taken only after it is scrutinised.

- SHRI B. D. KHOBARAGADE: May I know, Sir, if the power generated by this project and the irrigation facilities provided by this project are considered adequate enough for the Gujarat State, will the work on the Ukai project be stopped?
- SHRI J. S. L. HATHI: There is no question of stopping the work on Ukai project because of this project.
- SHRI K. P. VERMA: Will the hon. Minister keep a copy of the report on the Table of the House?
- SHRI J. S. L. HATHI: I do not think. It is an opinion of a technical committee of experts. But if the hon. Members want we can do so though it is a difficult matter.

STEALING OF SUGAR WAGONS AT SATNA RAILWAY STATION

- *328. SHRI NIRANJAN SINGH: Will the Minister of RAILWAYS be pleased to state:
- (a) the number of sugar wagons which were stolen during the current year at Satna railway station of the Central Railway; and
- (b) whether any case in this connection has been put up before a court of law?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) Only one case occurred at Satna station in which 220 bags of sugar loaded in a wagon were unauthorisedly removed.

(b) No, Sir.

SHRI NIRANJAN SINGH: May I know, Sir, when this incident occur-ed?

DR. W. S. BARLINGAY: Was the wagon stolen or was the sugar stolen?